

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 04.01.2022 (TUESDAY)**

**COURT -IV (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Hearing**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>  |
|---------------|--|--|-------------------------------|---------------------------------|
| <b>1.</b>     | Comp. App. (AT)<br>(Ins) No. 885 of<br>2019<br><b>(PH)</b> | Praveen Jain,<br>Proprietor, M/S Bharat Traders<br>Vs.<br>Oum Lamitech Pvt. Ltd. | Pradeep K. Mittal             | Shashank Sharma<br>Vivek Munshi |

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**By order of Hon'ble Chairperson**

**-sd/-  
Registrar**